

19

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 30/03/2026 TO 02/04/2026
[31/03/2026 (Tuesday) & 03/04/2026 (Friday) are Gazetted Holiday]

| | | |
|--------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| "Cuttack" Bench (Hybrid) | Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) | Court Room No.1 |
| "D" Bench (Hybrid) | Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) | Court Room No.2 |
| "Kolkata Old Appeals" Bench (Hybrid) | Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "D" Bench) [Only on 01/04/2026 (Wednesday)] | Court Room No.2 |
| "A" Bench (Hybrid) | Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "D" Bench) | Court Room No.2 |
| "B" Bench (Hybrid) | Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "A" Bench) | Court Room No.2 |
| "C" Bench (Hybrid) | Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Cuttack" Bench) | Court Room No.3 |
| "Patna" (SMC & Division) Bench (Hybrid) | Shri Laxmi Prasad Sahu, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing after completion of "D" & "Ranchi" Bench) | Court Room No.4 |
| "Ranchi" Bench (Hybrid) | Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) [For 01/04/2026 & 02/04/2026] | Court Room No.4 |
| "SMC" Bench (Hybrid) | Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Ranchi" & "B" Bench) | Court Room No.4 |

- Note : 1. "Guwahati" Bench will not function during this week.
2. "Kolkata Old Appeals" will function only on 01/04/2026 (Wednesday).
3. Ranchi Bench will not function on 30/03/2026.


[Manish Bhoi]
Assistant Registrar
26/3/2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 30-MARCH-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|----------------------|----------------------------------------------------------------------------|---------|
| 1 | ITA 2501/KOL/2025 | 2013-2014 | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 2 | ITA 2502/KOL/2025 | 2014-2015 (Qtr.2) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 3 | ITA 2503/KOL/2025 | 2014-2015 (Qtr.-3) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 4 | ITA 2504/KOL/2025 | 2014-2015 (Qtr.-4) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 5 | ITA 2505/KOL/2025 | 2014-2015 (Qtr.-1) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 6 | ITA 2506/KOL/2025 | 2014-2015 (Qtr.- 2) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 7 | ITA 2507/KOL/2025 | 2014-2015 (Qtr.-3) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 8 | ITA 2508/KOL/2025 | 2014-2015 (Qtr. - 4) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 9 | ITA 2509/KOL/2025 | 2015-2016 (Qtr.-2) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 10 | ITA 2510/KOL/2025 | 2015-2016 (Qtr.-3) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 11 | ITA 2511/KOL/2025 | 2015-2016 (Qtr.-4) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 12 | ITA 2512/KOL/2025 | 2015-2016 (Qtr.-2) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 13 | ITA 2513/KOL/2025 | 2015-2016 (Qtr.-3) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 14 | ITA 2514/KOL/2025 | 2015-2016 (Qtr.-4) | [A] ALFORT CAPITAL ADVISORS PVT. LTD. | |
| 15 | ITA 28/KOL/2026 | 2013-2014 | [A] BARIK BISWAS | |
| 16 | ITA 33/KOL/2026 | 2019-20 | [D] DORITE TRACON PRIVATE LIMITED | |
| 17 | ITA 56/KOL/2026 | 2017-2018 | [A] AUGMENT FINVEST PVT. LTD. (FORMALLY KNOWN AS AJITNATH STEEL PVT. LTD.) | |



Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 01-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|--------------------------------------------------|---------|
| 1 | ITA 221/KOL/2022 | 2005-06 | [A] ELLENBARRIE EXIM LTD. | |
| 2 | ITA 200/CTK/2023 | 2013-14 | [A] PRABHAKAR MISHRA | |
| 3 | ITA 1284/KOL/2024 | 2015-2016 | [A] MAYFAIR VILLA PVT. LTD. | |
| 4 | ITA 2608/KOL/2024 | 2020-2021 | [A] ARUN KUMAR KOTHARI | |
| 5 | ITA 141/KOL/2025 | 2013-14 | [A] ALOM EXTRUSIONS LIMITED | |
| 6 | ITA 199/KOL/2025 | 2017-18 | [A] BENGAL EDUCATION FOUNDATION | |
| 7 | ITA 735/KOL/2025 | 2012-13 | [A] DIPAK KAMDAR | |
| 8 | ITA 744/KOL/2025 | 2017-2018 | [A] EKANSH COMMERCIAL PVT. LTD. | |
| 9 | ITA 962/KOL/2025 | 2023-2024 | [A] BUXA TIGER CONSERVATION FOUNDATION TRUST | |
| 10 | ITA 3290/KOL/2025 | 2013-14 | [A] ELLISBRIDGE ESTATES PRIVATE LIMITED | |
| 11 | ITA 60/KOL/2026 | 2026-2027 | [A] ASHOK SUR SMRITI FOUNDATION CHARITABLE TRUST | |
| 12 | ITA 61/KOL/2026 | 2026-2027 | [A] ASHOK SUR SMRITI FOUNDATION CHARITABLE TRUST | |
| 13 | ITA 72/KOL/2026 | 2018-2019 | [A] ANANDALOKE SONOSCAN CENTRE PVT. LTD. | |
| 14 | ITA 76/KOL/2026 | 2013-2014 | [A] DAFTARI REALTORS PVT. LTD. | |
| 15 | ITA 80/KOL/2026 | 2012-2013 | [A] DEVI ISPAT LIMITED | |


Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 02-APRIL-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**


| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|------------|----------------------|--------------------|-------------------------------------------|----------------|
| 1 | ITA 994/KOL/2025 | 2018-2019 | [A] CHICAGO COMMODITIES PVT. LTD. | |
| 2 | ITA 1050/KOL/2025 | 2012-13 | [D] BHUSARG MERCANTILE PRIVATE LIMITED | |
| 3 | ITA 1185/KOL/2025 | 2024-2025 | [A] ASHOKNAGAR SHRIRAMAKRISHNA SANGHA | |
| 4 | ITA 1262/KOL/2025 | 2016-2017 | [A] BALU SHANKAR | |
| 5 | ITA 1812/KOL/2025 | 2019-20 | [D] ELOQUENT STEEL PRIVATE LIMITED | |
| 6 | ITA 1813/KOL/2025 | 2020-21 | [D] ELOQUENT STEEL PRIVATE LIMITED | |
| 7 | CO 95/KOL/2025 | 2019-2020 | [A] ELOQUENT STEEL PRIVATE LIMITED | |
| 8 | CO 96/KOL/2025 | 2020-2021 | [A] ELOQUENT STEEL PRIVATE LIMITED | |
| 9 | ITA 2082/KOL/2025 | 2009-2010 | [D] ARENA TEXTILES & INDUSTRIES LIMITED | |
| 10 | ITA 2085/KOL/2025 | 2018-2019 | [A] ANUTOSH CHAKRABORTI | |
| 11 | ITA 2144/KOL/2025 | 2011-12 | [D] M/S BHAGWATI VINTRADE PRIVATE LIMITED | |
| 12 | ITA 2384/KOL/2025 | 2009-2010 | [A] BLACKBIRD AGENCIES PVT. LTD. | |
| 13 | ITA 2528/KOL/2025 | 2013-2014 | [A] M/S. ADITYA SUPPLIERS PVT. LTD. | |
| 14 | ITA 2529/KOL/2025 | 2014-2015 | [A] M/S. AAKARSHAN MERCHANTS PVT. LTD. | |



Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 30-MARCH-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|-------------------------------------------------------------------|---------|
| 1 | ITA 1615/KOL/2025 | 2021-2022 | [A] KMC MAJDOOR S CO OPERATIVE SOCIETY LIMITED | |
| 2 | ITA 2013/KOL/2025 | 2017-2018 | [A] HALDIA IOC EMPLOYEES WELFARE CO-OPERATIVE CREDIT SOCIETY LTD. | |
| 3 | ITA 2014/KOL/2025 | 2022-2023 | [A] HALDIA IOC EMPLOYEES WELFARE CO-OPERATIVE CREDIT SOCIETY LTD. | |
| 4 | ITA 2292/KOL/2025 | 2013-2014 | [A] KOOLKIDS FASHIONS PVT. LTD. | |
| 5 | ITA 2293/KOL/2025 | 2011-2012 | [A] INDRALOK INVESTMENT CONSULTANTS PVT. LTD. | |
| 6 | ITA 2652/KOL/2025 | 2017-2018 | [A] I T C LIMITED | |
| 7 | ITA 2669/KOL/2025 | 2017-2018 | [D] ITC LIMITED | |
| 8 | ITA 2666/KOL/2025 | 2013-14 | [A] ICICON DISTRIBUTORS PRIVATE LIMITED | |
| 9 | ITA 2987/KOL/2025 | 2019-2020 | [A] KRISHNA CHANDRA DAS | |
| 10 | ITA 2988/KOL/2025 | 2019-2020 | [A] KRISHNA CHANDRA DAS | |
| 11 | ITA 2989/KOL/2025 | 2019-2020 | [A] KRISHNA CHANDRA DAS | |
| 12 | ITA 32/KOL/2026 | 2010-11 | [D] M/S. LINTON DEALERS PVT. LTD. | |
| 13 | ITA 55/KOL/2026 | 2010-2011 | [A] KHUSHI EXIM PVT. LTD. | |


Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 01-APRIL-2026 (WEDNESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------------|-------------|--------------------------------------------------|---------|
| 1 | ITA 1646/KOL/2024 | 2016-17 | [D] TANDEM COMMERCIAL PRIVATE LIMITED | |
| 2 | ITA 1647/KOL/2024 | 2017-18 | [D] TANDEM COMMERCIAL PRIVATE LIMITED | |
| 3 | ITA 1658/KOL/2024 | 2019-2020 | [A] UCO BANK | |
| 4 | ITA 2055/KOL/2024 | 2016-17 | [D] SUCCESS TOURS AND TRAVELS PRIVATE LIMITED | |
| 5 | ITA 2241/KOL/2024 | 2013-14 | [D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED | |
| 6 | ITA 2242/KOL/2024 | 2014-15 | [D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED | |
| 7 | ITA 2243/KOL/2024 | 2017-18 | [D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED | |
| 8 | ITA 2384/KOL/2024 | 2017-18 | [D] ZENITH LEISURE HOLIDAYS LIMITED | |
| 9 | CO 6/KOL/2025 | 2017-18 | [A] ZENITH LEISURE HOLIDAYS LIMITED | |
| 10 | IT(SS)A 52/KOL/2025 | 2019-2020 | [A] LAXMI BHATTER | |
| 11 | ITA 1951/KOL/2025 | 2016-17 | [D] INDIAN CABLE NETCO LTD | |
| 12 | CO 86/KOL/2025 | 2016-2017 | [A] INDIAN CABLE NET COMPANY LIMITED | |
| 13 | ITA 2355/KOL/2025 | 2013-2014 | [A] LORDS BLUETECH PRIVATE LIMITED | |
| 14 | ITA 3055/KOL/2025 | 2013-2014 | [A] M/S. HEAVEN AGENCIES PRIVATE LIMITED | |
| 15 | ITA 3057/KOL/2025 | 2018-2019 | [A] KARAN MEHTA | |
| 16 | ITA 59/KOL/2026 | 2013-14 | [D] HIGHLIGHT PROPERTIES PVT. LTD. | |
| 17 | ITA 62/KOL/2026 | 2017-18 | [D] IDEAL HEIGHTS PRIVATE LIMITED | |
| 18 | ITA 81/KOL/2026 | 2021-2022 | [A] KEJRIWAL CASTINGS LTD. | |


Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 02-APRIL-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|--------------------------------------------|---------|
| 1 | ITA 675/KOL/2025 | 2018-19 | [A] JK TYRE & INDUSTRIES LTD. | |
| 2 | ITA 2523/KOL/2025 | 2007-08 | [D] M/S JKS INDIA HOLDINGS LIMITED | |
| 3 | ITA 2524/KOL/2025 | 2007-08 | [D] M/S JKS INFRASTRUCTURE PRIVATE LIMITED | |
| 4 | ITA 2790/KOL/2025 | 2017-18 | [D] LASER POWER & INFRA PRIVATE LIMITED | |
| 5 | ITA 2791/KOL/2025 | 2018-19 | [D] LASER POWER & INFRA PRIVATE LIMITED | |
| 6 | ITA 2792/KOL/2025 | 2019-20 | [D] LASER POWER & INFRA PRIVATE LIMITED | |
| 7 | ITA 2793/KOL/2025 | 2020-21 | [D] LASER POWER & INFRA PRIVATE LIMITED | |
| 8 | ITA 2794/KOL/2025 | 2021-22 | [D] LASER POWER & INFRA PRIVATE LIMITED | |
| 9 | ITA 2795/KOL/2025 | 2022-23 | [D] LASER POWER & INFRA PRIVATE LIMITED | |
| 10 | ITA 2926/KOL/2025 | 2019-20 | [D] LASER POWER & INFRA PRIVATE LIMITED | |


Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

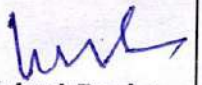
CAUSE LIST OF C BENCH FOR 30-MARCH-2026 (MONDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETIN ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "CUTTACK" BENCH

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|--------------------------------------------------|---------|
| 1 | ITA 157/KOL/2024 | 2012-13 | [A] RAJESH VARMA | |
| 2 | ITA 1922/KOL/2024 | 2015-2016 | [A] JADUPUR ANCHAL SAMABAY KRISHI UNNAYAN SAMITY | |
| 3 | ITA 2466/KOL/2024 | 2009-10 | [A] SILKINA COMMODEAL PVT. LTD. | |
| 4 | ITA 2573/KOL/2024 | 2015-16 | [D] M/S. CHOWDHARY FASHIONS PVT. LTD. | |
| 5 | ITA 2616/KOL/2024 | 2021-2022 | [A] APARNA PAPER PROCESSING INDUSTRY (P) LTD. | |
| 6 | ITA 1357/KOL/2025 | 2013-2014 | [A] NAVEEN BHATTER HUF | |
| 7 | ITA 1473/KOL/2025 | 2021-22 | [A] NIMCHAND THAKERSHI | |
| 8 | ITA 2219/KOL/2025 | 2011-12 | [A] NAHAR VINIYOG PRIVATE LIMITED | |
| 9 | ITA 2235/KOL/2025 | 2014-15 | [D] MIRA FINALEASE PRIVATE LIMITED | |
| 10 | ITA 54/KOL/2026 | 2019-2020 | [A] MACEDON VINIMAY PVT. LTD. | |


Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 01-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETIN ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "CUTTACK" BENCH

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|----------------------------------------------------------------------------------|---------|
| 1 | ITA 517/KOL/2023 | 2014-15 | [A] JASWANTI MEHTA (LEGAL HEIR OF LATE BHOGILAL KANTILAL MEHTA) | |
| 2 | ITA 1357/KOL/2023 | 2017-18 | [D] SAHAPUR SAMABAY KRISHI UNNAYAN SAMITY LTD. | |
| 3 | ITA 529/KOL/2024 | 2017-18 | [A] TAPAN GHAR | |
| 4 | ITA 717/KOL/2024 | 2017-18 | [A] ANAND GUINEA MAKER PVT. LTD. | |
| 5 | ITA 921/KOL/2024 | 2017-18 | [A] BTL EPC LTD. | |
| 6 | ITA 1756/KOL/2024 | 2017-2018 | [A] NIPEN KUMAR PODDAR | |
| 7 | ITA 2146/KOL/2024 | 2012-13 | [D] ARROWTOWN MARKETING PRIVATE LIMITED | |
| 8 | ITA 2312/KOL/2024 | 2015-16 | [D] INDIAN IRON AND STEEL SECTOR SKILL COUNCIL | |
| 9 | ITA 2661/KOL/2024 | 2021-2 | [A] APEEJAY SHIPPING LIMITED | |
| 10 | ITA 1000/KOL/2025 | 2022-23 | [D] SOUTH CITY PROJECTS(KOLKATA) LIMITED | |
| 11 | ITA 94/KOL/2025 | 2021-22 | [D] SOUTH CITY PROJECTS(KOLKATA)LTD (EFILING) | |
| 12 | ITA 132/KOL/2025 | 2011-12 | [A] OM PRAKASH GOURISARIA (DECEASED) (LEGAL REPRESENTATIVE GITA DEVI GOURISARIA) | |
| 13 | ITA 2525/KOL/2025 | 2015-2016 | [A] NIGHTANGLE MERCHANTILE PVT. LTD. | |
| 14 | ITA 3038/KOL/2025 | 2012-2013 | [A] MANYA MERCANTILE PVT. LTD. | |
| 15 | ITA 57/KOL/2026 | 2013-2014 | [A] M/S. NARAYANI GLOBAL | |


Assistant Registrar
27-Mar-2026


INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 02-APRIL-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETIN ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "CUTTACK" BENCH**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|---------------------------------------------------|---------|
| 1 | ITA 1413/KOL/2019 | 2012-13 | [D] M/S COAL INDIA LTD. | |
| 2 | ITA 1414/KOL/2019 | 2012-13 | [D] M/S COAL INDIA LTD. | |
| 3 | ITA 1967/KOL/2024 | 2020-21 | [A] APEEJAY SHIPPING LIMITED | |
| 4 | ITA 1997/KOL/2024 | 2020-21 | [A] M/S GAINWELL COMMOALES PRIVATE LIMITED | |
| 5 | ITA 2021/KOL/2024 | 2013 | [D] INDER CHAND BAID | |
| 6 | ITA 2028/KOL/2024 | 2014-15 | [D] INDER CHAND BAID | |
| 7 | ITA 2560/KOL/2024 | 2021-22 | [A] GE HEALTHCARE GLOBAL PVT. LTD. | |
| 8 | ITA 1299/KOL/2025 | 2020-2021 | [A] ORIENT BEVERAGES LIMITED | |
| 9 | ITA 1798/KOL/2025 | 2022-23 | [D] N C SHAW AND CO BEVERAGES PRIVATE LIMITED | |
| 10 | ITA 2600/KOL/2025 | 2021-22 | [D] SHYAM SEL AND POWER LIMITED | |
| 11 | ITA 2663/KOL/2025 | 2020-21 | [D] SHYAM SEL AND POWER LIMITED | |
| 12 | ITA 2664/KOL/2025 | 2020-21 | [D] SHYAM METALICS AND ENERGY LIMITED | |
| 13 | ITA 2665/KOL/2025 | 2021-22 | [D] SHYAM METALICS AND ENERGY LIMITED | |
| 14 | ITA 2628/KOL/2025 | 2022-2023 | [A] M/S. NALINAKSHA AGRO PRODUCTS PRIVATE LIMITED | |
| 15 | ITA 2678/KOL/2025 | 2021-2022 | [A] NIC INSTITUTE OF TECHNOLOGY | |
| 16 | ITA 2878/KOL/2025 | 2004-05 | [A] PHILIPS INDIA LIMITED | |
| 17 | ITA 89/KOL/2026 | 2022-23 | [D] MCNALLY-AML (JV) | |
| 18 | ITA 94/KOL/2026 | 2017-2018 | [A] NEETA MAKKAR | |

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 30-MARCH-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID - RON RRQO-ANT**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|----------------------|
| 1 | ITA 1305/KOL/2025 | 2011-2012 | [A] M/S. SHREE LAXMI IRON AND STEEL WORKS PVT. LTD. | |
| 2 | ITA 2200/KOL/2025 | 2010-2011 | [A] PRABHUDHAN FINANCE PVT. LTD. | |
| 3 | ITA 2247/KOL/2025 | 2019-20 | [A] SARVESH PASARI | |
| 4 | ITA 2667/KOL/2025 | 2012-13 | [A] TRINCASS VYAPAAR PRIVATE LIMITED | |
| 5 | ITA 2685/KOL/2025 | 2015-2016 | [A] SANJIB KUMAR RAI | |
| 6 | ITA 27/KOL/2026 | 2017-2018 | [A] SUNITA BASAK | |
| 7 | ITA 29/KOL/2026 | 2015-16 | [D] SUNIL KUMAR AGARWAL | ⊗ CO NO. 18/KOL/2026 |
| 8 | ITA 30/KOL/2026 | 2019-20 | [D] M/S. SUBHAM CAPITAL PRIVATE LIMITED | |
| 9 | ITA 31/KOL/2026 | 2015-16 | [D] SUNITA AGARWAL | ⊗ CO NO. 19/KOL/2026 |
| 10 | ITA 34/KOL/2026 | 2011-2012 | [A] SUSOBHAN SARKAR | |
| 11 | ITA 35/KOL/2026 | 2014-2015 | [A] SUSOBHAN SARKAR | |
| 12 | ITA 36/KOL/2026 | 2014-2015 | [A] SUSOBHAN SARKAR | |
| 13 | ITA 37/KOL/2026 | 2016-2017 | [A] SUSOBHAN SARKAR | |
| 14 | ITA 38/KOL/2026 | 2011-12 | [A] TIRAT PACHWAI SHOP | |
| 15 | ITA 39/KOL/2026 | 2015-16 | [D] WOODSTOCK EXPORTS PRIVATE LIMITED | |
| 16 | ITA 40/KOL/2026 | 2016-17 | [D] WOODSTOCK EXPORTS PRIVATE LIMITED | |
| 17 | ITA 41/KOL/2026 | 2017-18 | [D] WOODSTOCK EXPORTS PRIVATE LIMITED | |
| 18 | ITA 42/KOL/2026 | 2018-19 | [D] WOODSTOCK EXPORTS PRIVATE LIMITED | |
| 19 | ITA 43/KOL/2026 | 2019-20 | [D] WOODSTOCK EXPORTS PRIVATE LIMITED | |

⊗ CO 18/KOL/2026
⊗ CO 19/KOL/2026


Assistant Registrar
27-Mar-2026


INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 01-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------------|---------|
| 1 | ITA 2687/KOL/2024 | 2017-18 | [A] PYARELAL SHAW | |
| 2 | ITA 68/KOL/2026 | 2014-2015 | [A] PDB VENTURE PVT. LTD. | |
| 3 | ITA 69/KOL/2026 | 2020-2021 | [A] QUESTQUEEN NIRMAN LLP | |
| 4 | ITA 70/KOL/2026 | 2020-2021 | [A] QUESTQUEEN NIRMAN LLP | |
| 5 | ITA 74/KOL/2026 | 2018-2019 | [A] M/S. USUF TRADING CO. | |
| 6 | ITA 75/KOL/2026 | 2019-2020 | [A] M/S. USUF TRADING CO. | |
| 7 | ITA 77/KOL/2026 | 2016-2017 | [A] PUSHPANJALI CARRIERS PVT. LTD. | |
| 8 | ITA 78/KOL/2026 | 2019-2020 | [A] PUSHPANJALI CARRIERS PVT. LTD. | |
| 9 | ITA 79/KOL/2026 | 2020-2021 | [A] RAVI PRAKASH AGRAWAL | |
| 10 | ITA 82/KOL/2026 | 2015-2016 | [A] SUBHASH SHARMA | |
| 11 | ITA 85/KOL/2026 | 2017-2018 | [A] W.B. STATE FOOD PROCESSING & HORTICULTURE DEV. CORP. LTD. | |
| 12 | ITA 86/KOL/2026 | 2017-2018 | [A] W.B. STATE FOOD PROCESSING & HORTICULTURE DEV. CORP. LTD. | |


Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 02-APRIL-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|----------------------------------------------------------------------|---------|
| 1 | ITA 1350/KOL/2023 | 2015-16 | [A] BISWANATH RAKSHIT | |
| 2 | ITA 1040/KOL/2025 | 2015-2016 | [A] SHEIKH NASIRUDDIN | |
| 3 | ITA 1882/KOL/2025 | 2017-2018 | [A] SURENDRA PRASAD CHAURASIA | |
| 4 | ITA 1953/KOL/2025 | 2021-22 | [D] RAJESH AGARWAL | |
| 5 | ITA 1954/KOL/2025 | 2015-16 | [D] TARASHAKTI CONSTRUCTION PRIVATE LIMITED | |
| 6 | ITA 2231/KOL/2025 | 2017-18 | [D] RAVI VANIJYA PRIVATE LIMITED | |
| 7 | ITA 2649/KOL/2025 | 2012-2013 | [A] SUOLIFICIO LINEA ITALIA INDIA PVT. LTD. | |
| 8 | ITA 2742/KOL/2025 | 2006-2007 | [A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA | |
| 9 | ITA 2743/KOL/2025 | 2007-2008 | [A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA | |
| 10 | ITA 2774/KOL/2025 | 2017-2018 | [A] SHREE AMBIKA STORES PVT. LTD. | |
| 11 | ITA 2884/KOL/2025 | 2006-2007 | [A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA | |
| 12 | ITA 2885/KOL/2025 | 2007-2008 | [A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA | |
| 13 | ITA 3024/KOL/2025 | 2019-20 | [A] PAWAN KUMAR MODI | |
| 14 | ITA 3233/KOL/2025 | 2014-2015 | [A] VARDAMAN INFRACON PRIVATE LIMITED | |
| 15 | ITA 3237/KOL/2025 | 2016-2017 | [A] YUCON JUTE PVT. LTD. | |
| 16 | ITA 3267/KOL/2025 | 2016-2017 | [A] SUMANA RAY | |
| 17 | ITA 88/KOL/2026 | 2019-2020 | [A] SANTOSH KUMAR RUNGTA | |
| 18 | ITA 95/KOL/2026 | 2018-2019 | [A] RURAL ENGINEERING CO. PVT. LTD. | |
| 19 | ITA 96/KOL/2026 | 2020-2021 | [A] PULAK BARMAN | |


Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 01-APRIL-2026 (WEDNESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

**GOOGLE MEETING ID : WUJ-UMEQ-TBB, HYBRID COURT HEARING AFTER COMPLETION
OF RANCHI AND ,B, BENCH.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|---------------------------------------------------------------------------|---------|
| 1 | ITA 2429/KOL/2025 | 2014-2015 | [A] S M ENCLAVE PVT. LTD. | |
| 2 | ITA 2769/KOL/2025 | 2014-2015 | [A] NABA KUMAR TAH | |
| 3 | ITA 3039/KOL/2025 | 2019-2020 | [A] SANGEET AGARWAL | |
| 4 | ITA 3040/KOL/2025 | 2011-2012 | [A] ETHICS COMMERCIALS PRIVATE LIMITED | |
| 5 | ITA 3114/KOL/2025 | 2018-2019 | [A] MANISH AGARWAL | |
| 6 | ITA 3195/KOL/2025 | 2018-2019 | [A] BENICHAK SAMABAY KRISHI UNNAYAN SAMITY LTD. | |
| 7 | ITA 58/KOL/2026 | 2018-19 | [D] NEWLEAF REALTORS PRIVATE LIMITED | |
| 8 | ITA 71/KOL/2026 | 2016-2017 | [A] SUJAL POLYMER PVT. LTD. | |
| 9 | ITA 83/KOL/2026 | 2019-2020 | [A] SD BUSINESS ENTERPRISE PVT. LTD. | |
| 10 | ITA 84/KOL/2026 | 2020-2021 | [A] SD BUSINESS ENTERPRISE PVT. LTD. | |
| 11 | ITA 87/KOL/2026 | 2023-2024 | [A] ASHA GUPTA | |
| 12 | ITA 2077/KOL/2025 | 2018-2019 | [A] HIRA LAL GUPTA | |
| 13 | ITA 2724/KOL/2025 | 2017-2018 | [A] MADHUSUDAN CONCRETE BLOCKS PVT. LTD. | |
| 14 | ITA 2786/KOL/2025 | 2010-11 | [A] KAUSHAL POWER & STEEL PRIVATE LIMITED | |
| 15 | ITA 3023/KOL/2025 | 2019-2020 | [A] PANDAVESWAR COLLIERY EMPLOYEES CO-OPERATIVE CREDIT SOCIETY LIMITED | |


Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 02-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

**GOOGLE MEETING ID : WUJ-UMEQ-TBB, HYBRID COURT HEARING AFTER COMPLETION
OF RANCHI AND ,B, BENCH.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|-------------------------------------------|---------|
| 1 | ITA 2177/KOL/2024 | 2012-13 | [D] M/S. FAITHFUL TRADERS PRIVATE LIMITED | |
| 2 | ITA 1673/KOL/2025 | 2013-14 | [D] SARD INDIA PRIVATE LIMITED | |
| 3 | ITA 2546/KOL/2025 | 2013-14 | [D] ACCORD TRACON PRIVATE LIMITED | |
| 4 | ITA 2825/KOL/2025 | 2022-23 | [D] AMIT AGARWAL | |
| 5 | ITA 2826/KOL/2025 | 2022-23 | [D] SAJJAN AGARWAL | |
| 6 | ITA 2827/KOL/2025 | 2022-23 | [D] SUDHA AGARWAL | |
| 7 | ITA 3199/KOL/2025 | 2014-2015 | [A] BIMAL KUMAR KHAITAN | |


Assistant Registrar
27-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**


FOR 01-APRIL-2026 (WEDNESDAY)

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

| SPECIAL CONSTITUTION MATTERS | | | | | | | | |
|------------------------------|---------------|------|-----|------|-------------|--------------------------------------------|-------|---------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 128 | KOL | 2017 | 2012-13 | [A] IRELY SOFT SERVICE (I) PRIVATE LIMITED | C | |
| 2 | ITA | 1406 | KOL | 2017 | 2012-13 | [A] SHETH COMMERCIAL CO. | D | |
| 3 | ITA | 378 | KOL | 2018 | 2013-14 | [A] M/S. BATA INDIA LTD. | C | |
| 4 | ITA | 1845 | KOL | 2017 | 2010-11 | [D] M/S. BATA INDIA LTD. | C | |
| 5 | ITA | 2203 | KOL | 2018 | 2011-12 | [D] M/S. BATA INDIA LTD. | C | |
| 6 | ITA | 101 | KOL | 2020 | 2014-15 | [D] M/S BATA INDIA LTD | C | |
| 7 | ITA | 2086 | KOL | 2018 | 2011-12 | [A] M/S. BATA INDIA LTD. | C | |
| 8 | ITA | 2632 | KOL | 2019 | 2012-13 | [A] M/S. BATA INDIA LTD. | C | |
| 9 | ITA | 96 | KOL | 2020 | 2012-13 | [D] M/S BATA INDIA LTD. | C | |
| 10 | ITA | 2633 | KOL | 2019 | 2014-15 | [A] M/S. BATA INDIA LTD. | C | |
| 11 | CO | 125 | KOL | 2017 | 2010-11 | [A] BATA INDIA LTD. | C | |
| 12 | ITA | 423 | KOL | 2018 | 2013-14 | [D] M/S. BATA INDIA LTD. | C | |
| 13 | ITA | 967 | KOL | 2018 | 2010-11 | [D] M/S. ALLAHABAD BANK | A | |
| 14 | ITA | 1993 | KOL | 2017 | 2013-14 | [A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK) | A | |
| 15 | ITA | 1964 | KOL | 2017 | 2013-14 | [D] M/S. ALLAHABAD BANK | A | |
| 16 | ITA | 968 | KOL | 2018 | 2011-12 | [D] M/S. ALLAHABAD BANK | A | |
| 17 | ITA | 978 | KOL | 2018 | 2010-11 | [A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK) | A | |
| 18 | ITA | 979 | KOL | 2018 | 2011-12 | [A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK) | A | |
| 19 | ITA | 276 | KOL | 2019 | 2014-15 | [A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK) | A | |
| 20 | ITA | 366 | KOL | 2019 | 2014-15 | [D] M/S. ALLAHABAD BANK | A | |
| 21 | ITA | 2249 | KOL | 2019 | 2015-16 | [A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK) | A | |
| 22 | ITA | 2440 | KOL | 2019 | 2015-16 | [D] ALLAHABAD BANK | A | |
| 23 | ITA | 1187 | KOL | 2024 | 2017-2018 | [A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK) | A | |
| 24 | ITA | 190 | KOL | 2025 | 2013-14 | [D] ALLAHABAD BANK (EFILING) | A | efiling |

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

| CLARIFICATION MATTERS | | | | | | | | |
|-----------------------|---------------|------|-----|------|-------------|---------------------------|-------|---------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 1334 | KOL | 2025 | 2015-16 | [A] TIRUPATI CARRIER LTD. | D | |
| 2 | ITA | 1335 | KOL | 2025 | 2016-17 | [A] TIRUPATI CARRIER LTD | D | |


For Assistant Registrar
27-Mar-2026